

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

M.A. No.46/2024

In

ORIGINAL APPLICATION NO. 18 OF 2023

IN THE MATTER OF:

Mritunjay Narayan Jha

.....PETITIONER

VERSUS

State of U.P. & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 07.08.2024)

Mritunjay Narayan Jha

.....PETITIONER

VERSUS

1. Nagar Nigam, Municipal Corporation Ghaziabad,
Through its Chairperson
Navyug Market, Opposite Old Bus Stand,
Ghaziabad, Uttar Pradesh- 201001
Email: gzb.nagar.nigam@gmail.com/ nngaha@nic.in (Respondent No. 1)
2. Member Secretary, Uttar Pradesh State Pollution Control Board
Building No. Tc-12-V, Vibhuti Khand, Gomti Nagar, Lucknow-226010
Email: ms@uppcb.in/ ceol@uppcb.in (Respondent No. 2)
3. Member Secretary, Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Shahdara, Delhi-110032.
Email: mscb.cpcb@nic.in (Respondent No. 3)
4. M/s VA Tech Wabagh Limited, Chennai
Through its Administrative Head
"WABAG House" No.17, 200 Feet Thoraipakkam
Pallavaram Main Road, Sunnambu Kolathur, Chennai 600117
Email: wabag@wabag.in (Respondent No. 4)